NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 4/58, 59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company:

Oriental Insurance Co. Ltd.

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for Petitioner and Respondents.

Letter received form petitioner for adjournment.

List the matter on 18.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of July, 2017.